- (ii) Does not arise.
- (b) The information is beins collected and will be placed on the Table of the House.

Roster Implementation in Allotment of Government Accommodation to SC/ST Employees

- 1460. SHRI ANAND PRAKASH GAUTAM: Will the Minister of COM-MUNICATIONS be pleased to state:
- (a) whether reservation roster has been implemented in allotment of Government accommodation in Tple A, JJ, C, and D to grant additional allotment to Scheduled Castes/Scheduled Tribes employees at rate of 10 percent in Type A and Type B and at the rate of 5 percent in Type C and D;
- (b) if so, the number of employees type-wise allotted Government accommodation excluding attached accommodation ii each circle during last five years i.e. 1986, 1987 and 1988, 1989 and 1990; and
 - (,c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) to (c) Information is being collected and will be laid on the table of the House.

Reservation of SC/STs in Promotional Cadres in Telecom. Department.

- 1461. SHRI ANAND PARKASH] GAUTAM: Will the Minister of COM-MUNICATIONS be pleased to state:
- (a) whether a deliberate attempt is being made by the Telecom. Department to eliminate the reservation of Scheduled Castes/Scheduled Tribes in promotional cadres; and
- (b) if not, the reasons for which the reservation has not been implemented in vertical promotion of JTOs to AEs time Bound Promotion; and in confirmation in all cadres?

- THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) No, Sir'.
- (b) In vertical promotion of JTOs to AEs, Reservation Policy of the Government for SC and ST is being duly implemented. In case of lateral advancement of JTOs. on completion of 12 years service, as also at the time Of confirmation, reservation does not apply as per orders on the subject.

Reservation in Postal and Telecom. Department

- . 1462. SHRI ANAND PRAKASH GAUTAM; Will the Minister of COM-MUNICATIONS be pleased to state:
- (a) whether reservation/relaxation has been implemented in all circles/Divisions in Postal Department and Telecom. De partment in TBOp Scheme as per directions contained in the Hon'ble Supreme Courts' Judgement, dated 29th August. 1988;
 - (i) if not the reasons therefor;
 - (ii) if so, the number of total employees cadre-wise promoted in each year from 30th November, 1983 to 31st December, 1990 and the number of Scheduled Castes/Scheduled Tribes employees therein; and
- (b) the number of Scheduled Castes/ Scheduled Tribes cadre-wise who have got promotion under TBOP before completing 16 years of service?
- THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) Yes, Sir.
 - (i) Does not arise.
 - (ii) Information is being collected and will be laid o_n the Table of the House.
- (b) Information is being collected and j will be laid on the Table of the House.